

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

7.C.P. (IB)4417(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **04.01.2019**

NAME OF THE PARTIES: CBRE South Asia Pvt. Ltd.

**v/s.**

Supreme Housing & Hospitality Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Petitioner present and submits that he is yet to file proof of service. Counsel for the petitioner is directed to take out one more notice clearly indicating the next date of hearing to the other side and file proof of service.

List this matter on 17.01.2019.

Sd/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)